

(d) what action Government propose to take against the erring officials/officers concerned?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI V. VENKATASUBBAIAH): (a) Information has been collected from 36 departments and out of these, there are 13 officials who retired from Delhi Administration during 1982 but have not received their final payments regarding G.P. Fund etc.. Information from 12 departments is awaited.

(b) In 4 cases authority has been issued and payments are being made. In one case application for payment of GPF has not been received from the retiring official, 8 cases have been sent to the GPF cell which are being processed for payment.

(c) and (d) The Heads of Departments are being asked to review all such pending cases and wherever wilful negligence in finalisation of the G.P. Fund is noticed, suitable action will be taken against the erring officials.

Electronic Complex at Salt Lake

1036. PROF. SOURENDRA BHAT-TACHARJEE:

SHRI MAKHAN PAUL:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the Central Government have turned down the proposal of the West Bengal Government for setting up an electronic industry complex in the Salt Lake City Complex near Calcutta for security reasons; and

(b) if so, what are the reasons for locating the Semi-conductor Complex Ltd. at Chandigarh which is also exposed to security risks?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS (SHRI M.S. SANJEEVI RAO): (a) As far as Department of Electronics (DOE) is concerned, no proposal from

West Bengal Government for setting up of an Electronic Complex in Salt Lake area has been turned down.

(b) The reasons locating the complex at Chandigarh are availability of scientific infrastructure, vicinity of industrial infrastructure, access to educational facilities and social amenities etc.

Setting up of institutes for entrepreneurial Development in Electronics

1037. PROF. SOURENDRA BHAT-TACHARJEE:

SHRI MAKHAN PAUL:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that in a recent seminar the Department of Electronics recommended the setting up of institutes for entrepreneurial development in the field of electronics;

(b) whether any such institute has been set up;

(c) whether any such institute is contemplated for the eastern region; and

(d) if not, what are the reasons therefor?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS (SHRI M. S. SANJEEVI RAO): (a) No, Sir.

(b) to (d) Do not arise.

Centres of Excellence for Research in Electronics

1038. PROF. SOURENDRA BHAT-TACHARJEE:

SHRI MAKHAN PAUL:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the Department of Electronics has decided to set up centres of excellence for research in the field of electronics;

(b) if so, what is the criterion for setting up such centres; and

(c) what are the names of centres any which have been set up?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS (SHRI M. S. SANJEEVI RAO): (a) and (b) Department of Electronics organised a National Workshop on Excellence in Electronics from March 1-3, 1983 to identify thrust areas in electronics and to draw up action plans to attain technological contemporaneity by 1990 in selected areas of electronics of importance to our country. A number of recommendations have been made for setting up new centres or augmenting and strengthening the existing centres in the priority areas.

(c) Definite proposals are being worked out on the basis of above recommendations giving specific objectives, targets, modality, financial investments, etc., the names of these centres would then be known.

Centrally sponsored schemes in Tamil Nadu

1039. SHRI U. R. KRISHNAN: Will the Minister of PLANNING be pleased to state:

(a) the details of the Centrally sponsored schemes being executed in Tamil Nadu district-wise during the last three years;

(b) the details of the Central assistance allocated and actually given for each scheme under execution;

(c) when the schemes are likely to be completed;

(d) whether any of these schemes have so far been abandoned; and

(e) if so, what are the reasons therefor?

THE MINISTER OF PLANNING (SHRI S. B. CHAVAN): (a) to (e) Information is being collected and will be placed on the Table of the House.

Industrial sickness

1040. SHRI U. R. KRISHNAN: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government had conducted any survey regarding the causes and extent of sickness in various industries;

(b) if so, the details thereof; and

(c) what follow up action has been taken by Government in this regard?

THE MINISTER OF INDUSTRY (SHRI NARAYAN DATT TIWARI): (a) to (c) Presumably the reference is to the Diagnostic Survey of Small Scale Units undertaken by the Office of the Development Commissioner, Small Scale Industries in 1982-83 to assess the extent of sickness, identify its causes and suggest measures to rehabilitate the sick units. The collection of information from 8000 selected units has since been completed. The processing of data is in progress.

Construction of Steel Plant in Orissa

1041. SHRI B. C. PATTANAYAK: Will the Minister of STEEL AND MINES be pleased to state:

(a) the name of the foreign firm who has been given contract for the construction of the steel plant at Daiteri in Orissa; and

(b) what is the progress made so far in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI N. K. P. SALVE): (a) No foreign firm has been given contract for the construction of the proposed steel plant in Orissa.

(b) Does not arise.